

ORISSA HIGH COURT**FILING REPORT AS ON :23/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005036/2020	SANTOSH MALLIK@MALIK VS STATE OF ODISHA	SURYAKANTA DASH VS	MANGALPUR /324 /2019 () //
2	BLAPL/0005037/2020	SIMIYA MANDAL VS STATE OF ODISHA	SAUBHAGYA KUMAR DASH VS	PATTAPUR (ASKA) /93 /2019 () //
3	BLAPL/0005038/2020	JOGINDRA @ JOGENDRA SWAIN VS STATE OF ODISHA	S.K.BHANJADEO VS	KABISURYANAGAR (KODALA) /64 /2019 () //
4	BLAPL/0005039/2020	HIMANSHU SEKHAR PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LOISINGHA(BOLANGIR) /120 /2015 () //
5	BLAPL/0005040/2020	CHANCHI @ SACHIDANANDA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /105 /2020 () //
6	BLAPL/0005041/2020	RAJ KISHORE SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /17 /2020 () //
7	BLAPL/0005042/2020	SAROJ KUMAR BAGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /155 /2020 () //
8	BLAPL/0005043/2020	SANA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CAPITAL P.S. /232 /2020 () //
9	BLAPL/0005044/2020	SHYAMURAM HEMBRAM VS STATE OF ODISHA	NIRANJAN LENKA VS	SULIAPADA /6 /2020 () //
10	BLAPL/0005045/2020	DEEPAK NAIK @ DIPU VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	MOTANGA /123 /2020 () //
11	BLAPL/0005046/2020	BUDDHADEV HARPAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /118 /2020 () //

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12	BLAPL/0005047/2020	RAMKRIPAL YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 0 //
13	CONTC/0002936/2020	BALARAM RATH VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
14	CONTC/0002937/2020	PRATAP CHANDRA NAYAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
15	CONTC/0002938/2020	BAPUJI BANDHU PATTANAIAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
16	CONTC/0002939/2020	RABINDRA NAYAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
17	CONTC/0002940/2020	TRIPATI PADHY VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
18	CONTC/0002941/2020	SANTOSH KUMAR MAHARANA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
19	CONTC/0002942/2020	SANTOSH KUMAR SWAIN VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
20	CONTC/0002943/2020	BISWANATH NAYAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
21	CONTC/0002944/2020	HARISCHANDRA TRIPATHY VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
22	CONTC/0002945/2020	JAYARAM PATEL VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
23	CONTC/0002946/2020	KHARINASI GRAM PANCHAYAT	ADV.	//

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		VS	VS	()
24	CONTC/0002947/2020	SAMARTH VERMA NIRAKAR GHADEI	ADV.	//
		VS	VS	()
25	CONTC/0002948/2020	GYANA RANJAN DAS RAMESH CHANDRA KAR	ADV.	//
		VS	VS	()
26	CRLA/0000424/2020	GYANA RANJAN DAS SURJYA PATRA	JYOTIRMAYA SAHOO	TARASINGI /45 /2014
		VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
27	CRLMC/0001196/2020	STATE OF ODISHA DR. KARNA NAYAK	DEBASIS TRIPATHY	ST/0000050/2020
		VS	VS	KENDRAPARA /1 /2019
28	CRLMC/0001197/2020	STATE OF ODISHA SANGRAM KESHARI NAYAK	SAHASRA JYOTI NANDA	/ /0
		VS	VS	()
29	CRLMP/0000773/2020	STATE OF ODISHA TUTU BEHERA	G.C.PANDA	//
		VS	VS	KHAMAR /92 /2020
30	CRLMP/0000774/2020	HOME SECRETARY, DEPT. OF HOME DILLIP KU.MISHRA	SANJIB SWAIN	//
		VS	VS	NIMAPADA /296 /2019
31	CRLMP/0000775/2020	STATE OF ODISHA DILIP KUMAR MISHRA	SANJIB SWAIN	//
		VS	VS	/ /0
32	WP(C)/0017586/2020	STATE OF ODISHA MANJULATA JENA	NIRANJAN PANDA	//
		VS	VS	()
33	WP(C)/0017587/2020	STATE OF ODISHA MANOJ KUMAR NAYAK	NIRANJAN PANDA	//
		VS	VS	()
34	WP(C)/0017588/2020	STATE OF ODISHA SATCHIDANANDA SETHI	BISWABIHARI MOHANTY	//
		VS	VS	()

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35	WP(C)/0017589/2020	STATE OF ODISHA RADHA KRUSHNA SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
36	WP(C)/0017590/2020	STATE OF ODISHA DEBENDRANATH BEHERA VS	BISWABIHARI MOHANTY VS	// // 0
37	WP(C)/0017591/2020	STATE OF ODISHA MAHABIR BIBHAR VS	SUSHANTA KUMAR JOSHI VS	// // 0
38	WP(C)/0017592/2020	COLLECTOR AND DM, SONEPUR NALINIBALA BISWAL VS	BISWABIHARI MOHANTY VS	// // 0
39	WP(C)/0017593/2020	STATE OF ODISHA M/S.BHAGABATI INDUSTRIES VS	UMESH CHANDRA MOHANTY VS	// // 0
40	WP(C)/0017594/2020	STATE OF ODISHA M/S.POOJARANI ENTERPRISERS VS	UMESH CHANDRA MOHANTY VS	// // 0
41	WP(C)/0017595/2020	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	BISWABIHARI MOHANTY VS	// // 0
42	WP(C)/0017596/2020	STATE OF ODISHA DEVARAJ BAG VS	BISWABIHARI MOHANTY VS	// // 0
43	WP(C)/0017597/2020	STATE OF ODISHA SMRUTI RANJAN SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
44	WP(C)/0017598/2020	SUB COLLECTOR UTKAL SUPPLIERS VS	ADV. VS	// // 0
45	WP(C)/0017599/2020	STATE OF ODISHA SHANTANU KUMAR DASH VS	A.N.ROUTRAY VS	// // 0
		STATE OF ODISHA		//

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46	WP(C)/0017600/2020	AROSA PATRO CHETTY VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
47	WP(C)/0017601/2020	BHUBANESWAR ENGINEERING COLLEGE (BER)	BEJADEEP KUMAR MOHAPATRA VS	// 0 //
48	WP(C)/0017602/2020	M/S. ASHIRBAD INDUSTRIES VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
49	WP(C)/0017603/2020	BHUPENDRA NARAYAN MOHANTY VS THE SECRETARY, KORAPUT CENTRAL CO-OPERATIVE BANK,LTD.JEYPORE	DILLIP ROY VS	// 0 //
50	WP(C)/0017604/2020	JNYANENDRA KUMAR JENA VS STATEOF ODISHA	A.C.BEHERA VS	// 0 //
51	WP(C)/0017605/2020	GANGADHAR DAS VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// 0 //
52	WP(C)/0017606/2020	BABULAL PRADHAN VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
53	WP(C)/0017607/2020	SUSHANTA KUMAR PANDA VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
54	WP(C)/0017608/2020	REBATI NANDAN PATI VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
55	WP(C)/0017609/2020	RANJAN KUMAR MAHAKUD VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
56	WP(C)/0017610/2020	LAXMIDHARA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
57	WP(C)/0017611/2020	RITANJALI PADHY	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0017612/2020	M/S. JSL STAINLESS LTD.	ADHIRAJ MOHANTY	//
		VS	VS	0
		COMMISSIONER OF SALES TAX, ODISHA		//
59	WP(C)/0017613/2020	SANTOSHI INFOTECH COMPUTER CENTRE	ANUPAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0017614/2020	SHANTANU KUMAR DASH	A.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0017615/2020	ANIRUDHA MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0017616/2020	LAXMIDHAR PARIDA	SURYA KANTA PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
63	WP(C)/0017617/2020	ISMAEL MUNDA	KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0017618/2020	BHARATI SAHOO	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0017619/2020	CHANDRAKANTA BIRABARA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
66	WP(C)/0017620/2020	AMARENDRA KUMAR DWIVEDI	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		UNION OF INDIA		//
67	WP(C)/0017621/2020	PRABHASINI BEHERA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0017622/2020	M/S.SARAT CHATERJEE AND PVT.LTD	M/S.SARADA PRASANNA SARANGI	//
		VS	VS	0

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69	WPCRL/0000061/2020	PARADIP POST TRUST NIRANJAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 ()
70	ABLAPL/0008467/2020	BIJAY SWAIN VS STATE OF ODISHA	M/S.NITYANANDA MOHAPATRA VS	SATYABADI /233 /2020 ()
71	ABLAPL/0008468/2020	MANOJ KUMAR GUPTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /202 /2020 ()
72	ABLAPL/0008469/2020	MANORANJAN MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /56 /2020 ()
73	ABLAPL/0008470/2020	BIDYUT DAS VS STATE OF ODISHA	DIGAMBAR SETHI VS	JAGATPUR /249 /2020 ()
74	ABLAPL/0008471/2020	PRAMOD KUMAR DAS @ PRAMOD DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /88 /2020 ()
75	ABLAPL/0008472/2020	PARTHA SARATHI PADHIARI @ PADHIARY VS STATE OF ODISHA	ARIJEET MISHRA VS	AGARAPADA /66 /2020 ()
76	ABLAPL/0008473/2020	SUKANTA BHOI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	BALANGA /57 /2020 ()
77	ABLAPL/0008474/2020	PRAMOD KUMAR DAS @ PRAMOD DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE SADAR /88 /2020 ()
78	ABLAPL/0008475/2020	GOURANGA CHARAN NAYAK VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// / /0 ()
79	ABLAPL/0008476/2020	JABID KHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// UDITNAGAR /36 /2020 ()

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80	ABLAPL/0008477/2020	RAHUL SINGH VS STATE OF ODISHA	NIRANJAN PANDA VS	SIMULIA /306 /2019 () //
81	ABLAPL/0008478/2020	SIRATHI NAIK VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /68 /2020 () //
82	ABLAPL/0008479/2020	GHANASHYAM SAHU VS STATE OF ODISHA	G.N. SAHU VS	LOISINGHA(BOLANGIR) /56 /2020 () //
83	ABLAPL/0008480/2020	GURU PRASAD KARA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //
84	ABLAPL/0008481/2020	SUSANTA PARIDA @ SUSANTA KUMAR PARIDA VS STATE OF ODISHA	DEBUTYUNJAY PAGAL VS	NAYAGARH SADAR /99 /2020 () //
85	ABLAPL/0008482/2020	SUMAN CHATTOPADHYAY VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //
86	ABLAPL/0008483/2020	SAHEBANI KHUNTIA@SAIBANI KHUNTIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BALIMI /42 /2020 () //
87	ABLAPL/0008484/2020	SHANKARLAL KHANDELWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	MAHILA PS SAMBALPUR /11 /2020 () //
88	ABLAPL/0008485/2020	FAKIRA KARNA VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	SAMBALPUR VIGILANCE /20 /2020 () //
89	ABLAPL/0008486/2020	SANTOSHINI KARNA VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	SAMBALPUR VIGILANCE /20 /2020 () //
90	ABLAPL/0008487/2020	TIBULU @ BHAGYA NARAYAN SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	ANGUL TOWN /738 /2017 () //
91	ABLAPL/0008488/2020	GADADHAR PRADHAN @ KUHURU	SURYA KANTA PRADHAN	/62 /2020

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92	ABLAPL/0008489/2020	VS STATE OF ODISHA KARTICK SAHOO	VS PARSURAM PANDA	() // BHADRAK RURAL /113 /2020
93	ABLAPL/0008490/2020	VS STATE OF ODISHA ANANTA KUMAR BEHERA	VS S.K.PADHI	() // PIPLI /201 /2020
94	ABLAPL/0008491/2020	VS STATE OF ODISHA BISWAJIT RAY@SOMU	VS BAIJAYANTI MOHANTY	() // JAGATSINGPUR /202 /2020

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MISC CASES FILED on :23/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	424/2020 CMP/1417/2015	M/S.PATNAIK STEELS AND ALLOYS LTD.-MP	M/S.UMESH CHANDRA PATNAIK
2	649/2020 BLAPL/8801/2019	BHAGABAN PRASAD-MP	JAGABANDHU SAHU
3	650/2020 BLAPL/4578/2020	MADHUSUDAN DIGAL-MP	AMULYA RATNA PANDA
4	651/2020 BLAPL/4581/2019	ABHIMANYU KUMBHAR-MP	SARATHI JYOTI MOHANTY
5	652/2020 BLAPL/4903/2020	MD. GUDDU @ GUDDU ADLAM-MP	DHIRENDRA KUMAR MOHAPATRA
6	653/2020 ABLAPL/7441/2020	SUBASH MEHER-MP	P.SAHU
7	735/2020 CRLMC/1196/2020	DR. KARNA NAYAK-MP	DEBASIS TRIPATHY
8	736/2020 CRLMC/1196/2020	DR. KARNA NAYAK-MP	DEBASIS TRIPATHY
9	795/2020 CRLA/301/2016	SANATAN DIGAL-MP	M/S.SATYA RANJAN MULIA
10	796/2020 CRLA/648/2016	ANANDA NAYAK-MP	M/S.AMULYA RATNA PANDA
11	8292/2020 WP(C)/17588/2020	SATCHIDANANDA SETHI-MP	BISWABIHARI MOHANTY
12	8293/2020 WP(C)/17589/2020	RADHA KRUSHNA SAHOO-MP	BISWABIHARI MOHANTY
13	8294/2020 WP(C)/17591/2020	MAHABIR BIBHAR-MP	SUSHANTA KUMAR JOSHI
14	8295/2020 WP(C)/17590/2020	DEBENDRANATH BEHERA-MP	BISWABIHARI MOHANTY
15	8296/2020 WP(C)/17592/2020	NALINIBALA BISWAL-MP	BISWABIHARI MOHANTY
16	8297/2020 WP(C)/17593/2020	M/S.BHAGABATI INDUSTRIES-MP	UMESH CHANDRA MOHANTY
17	8298/2020 WP(C)/17594/2020	M/S.POOJARANI ENTERPRISERS-MP	UMESH CHANDRA MOHANTY
18	8299/2020 WP(C)/17595/2020	SUSANTA KUMAR PRADHAN-MP	BISWABIHARI MOHANTY
19	8300/2020 WP(C)/17596/2020	DEVARAJ BAG-MP	BISWABIHARI MOHANTY
20	8301/2020 WP(C)/17600/2020	AROSA PATRO CHETTY-MP	PRASANTA KUMAR NANDA
21	8302/2020 WP(C)/17601/2020	BHUBANESWAR ENGINEERING COLLEGE (BEC)-MP	PRADEEP KUMAR MOHAPATRA
22	8303/2020 WP(C)/17602/2020	M/S. ASHIRBAD INDUSTRIES-MP	UMESH CHANDRA MOHANTY
23	8304/2020 WP(C)/17132/2020	SUBHASHREE PATNAIK-MP	SANGRAM MISHRA
24	8305/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
25	8307/2020 WP(C)/17611/2020	RITANJALI PADHY-MP	K.K.SWAIN
26	8308/2020	SANTOSHI INFOTECH COMPUTER CENTRE-MP	ANUPAM DAS

27	WP(C)/17613/2020 8309/2020	SANTOSHI INFOTECH COMPUTER CENTRE-MP	ANUPAM DAS
28	WP(C)/17613/2020 8310/2020	BATAKRUSHNA SENAPATI-MP	M/S.ANJAN KUMAR BISWAL
29	WP(C)/18165/2019 8311/2020	MAMINA ROUT-MP	CHITTARANJAN PATTNAIK
30	WP(C)/14829/2020 8312/2020	MAMINA ROUT-MP	CHITTARANJAN PATTNAIK
31	WP(C)/14829/2020 8313/2020	ISMAEL MUNDA-MP	KUMAR SAHOO
32	WP(C)/17617/2020 8314/2020	AMARENDRA KUMAR DWIVEDI-MP	BHASKAR CHANDRA PANDA
33	WP(C)/17620/2020 8315/2020	PRABHASINI BEHERA-MP	BHOJARAJ SETH
34	WP(C)/17621/2020 8306/2020	BISWARANJAN MOHAPATRA-MP	
	WP(C)/15632/2020		